



MAHARASHTRA NATIONAL LAW UNIVERSITY MUMBAI
CENTRE FOR WOMEN, CHILD RIGHTS AND GENDER JUSTICE

AND
CENTRE FOR RESEARCH IN CRIMINAL JUSTICE
IN ASSOCIATION WITH
ACADEMY FOR DEVELOPMENT LEGAL STUDIES
AND
PUBLIC CONCERNS FOR GOVERNANCE TRUST

PRESENTS

A WORKSHOP ON
JUSTICE TO JUVENILE
A LEGAL INSIGHT

PATRON



Prof. (Dr.) Dilip Ukey
Vice Chancellor
Maharashtra National Law
University Mumbai

CHIEF GUEST



D. Sivanandhan
Former Police Commissioner,
Mumbai



Adv. Anil Malhotra
Legal Analyst, IAFL Fellow, Author & Advocate



Ms. Urmila Jadhav
JJB Member, Mumbai



Mr. Siddharth Pillai
Co-Founder & Director of RATI Foundation



Adv. Nandini Thakkar
Head Lead, Anti Trafficking Initiatives



Ms. Priti Patkar
Co-Founder of Prerana



Dr. Harish Shetty
Child Psychiatrist



Adv. Persis Sidhva
Moderator



Adv. Priyanka Patil
Moderator



Adv. Pinaz Contractor

THEMES OF THE WORKSHOP

- ✓ Irreversible Hindu Adoption & Legality of Challenges Posed by CARA & Adoption Regulations 2022
- ✓ Panel Discussion on Child Trafficking
- ✓ Panel Discussion on Juvenile Justice Act 2015: Child in need of Care & Protection & Child in conflict in Law

REGISTRATION FEES: RS. 850

VENUE

2nd floor, Conference room-3,
Maharashtra National Law
University Mumbai, Hiranandani
Gardens, Powai- 400076

DATE

13th January 2024, Saturday

TIME

9:30 a.m. - 4:00 p.m.

[PAYMENT LINK](#)

[REGISTRATION LINK](#)

LAST DATE TO REGISTER:

5th January, 2024

ONLY LIMITED SEATS AVAILABLE!

PROGRAMME CO-ORDINATORS

Adv. Shraddha Dalvi

&

Asst. Prof. Shraddha Gaikwad

Faculty Convenor, CWCRGJ

Maharashtra National Law University Mumbai



JUSTICE TO JUVENILE

A LEGAL INSIGHT

TIME	TOPIC	RESOURCE PERSON
8.30 a.m. - 9.30 a.m.	Registration / Breakfast	
9.30 a.m. - 10.30 a.m.	Inauguration Session	Welcome Address by Prof. Dr. Pratapsinh Salunke, Registrar I/c MNLU Mumbai Address by the Chief Guest D. Sivanandhan, DGP Maharashtra State Presidential Address by Prof. Dr. Dilip Ukey, Vice Chancellor MNLU Mumbai
10.30 a.m. - 11.30 a.m.	Irreversible Hindu Adoption: Legality & Challenges posed by Cara Adoption Regulations 2022.	Adv. Anil Malhotra (Legal Analyst, IAFL Fellow, Author & Advocate)
11.30 a.m. - 1:00 p.m.	Panel discussion on Child Trafficking	Adv. Nandini Thakkar (Head Lead, Anti Trafficking Initiatives Vipla Foundation, Formerly Save the Children of India)
	Adv. Persis Sidhva as the Moderator	Mr. Siddharth Pillai (Co-Founder & Director of RATI Foundation)
		Ms. Priti Patkar (Co-Founder of Prerana)
1:00 p.m. - 2:00 p.m.	Lunch Break	
2:00 p.m. - 4:00 p.m.	Panel Discussion on Juvenile Act 2015; Child in need of care & protection; Child & Conflict in law	Dr. Harish Shetty (Child Psychiatrist)
	Adv. Priyanka Patil as the Moderator	Ms. Urmila Jadhav (JJB Member, Mumbai) & Adv. Pinaz Contractor
	Vote of Thanks	